

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 596 OF 2007

KHAZIA MOHAMMED MUZAMMIL

Appellant (s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

Date: 19/05/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
(Vacation Bench)

For Appellant(s) Mr.Guru Krishna Kumar, Adv.
Mr. S.R. Setia,Adv.

For Respondent(s) Mr.Anil Kumar Mishra, Adv.
Mr.A. Rohan Singh, Adv.
Mr.amesh K. Mishra, Adv.
Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard in part.

List tomorrow as first part heard.

[Usha Bhardwaj]
Court Master

[Indu Satija]
Court Master